

National Company Law Tribunal

Allahabad Bench

CP NO. 31/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE COMPANY: Rajesh Kumar & Ors vs LSV Polyinfra Pvt Ltd

SECTION OF THE COMPANIES ACT: 241/244

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ABHISHEK MISHRA	PCS	Respondent	Abhishek Mishra
2.	BHAWNA SRIVASTAVA	cc (proxy counsel)	petitioner	Bhawna Srivastava

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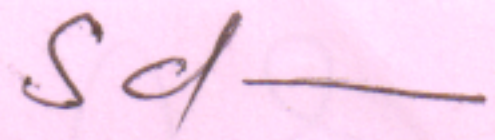
Miss Bhawna Srivastava proxy for petitioner counsel Shri Abhishek Mishra for respondent. The representative of the Respondent Abhishek Mishra, PCS field reply to the main petition.

A copy thereof be served to the petitioner counsel.

The matter be listed on 6th November, 2017.

Date: 12/10/2017

Typed by
P.K.Jyoti


H.P. Chaturvedi, Member(Judicial)